COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 147 OF 2017

Dated: 17th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Power Grid Corporation of India Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Swapna Seshadri

Counsel for the Respondents(s) :

ORDER

Admit. Issue notice to the Respondents returnable on 09.08.2017. Dasti, in addition, is permitted.

List the matter on <u>09.08.2017</u>. In the meantime, learned counsel for the respondents may file reply on or before 29.06.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 14.07.2017 after serving copy on the other side.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt